

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 100 of 2013 &  
I.A. No. 166 of 2013**

**Dated : 29<sup>th</sup> August, 2013**

**Uttar Haryana Bijli Vitran Nigam Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

**30.09.2013.**

**COURT MASTER**